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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/148/2016  
NAME OF THE PETITIONER(S) : Subash Vasudevan  
NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7 x  
Others  
UNDER SECTION : 397/398 & 403

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. SRI VARSHINI  
~~COUNSEL FOR~~  
Y. MAHESH AND  
ASSOCIATES

COUNSEL FOR  
Respondent 3 & 4

*Sri Varshini*

Counsel for petitioner called but absent. Shri Sri Varshini, counsel for R3 & R4 present. Time extended for filing of rejoinder by counsel for petitioner. Put up on 16.01.2017 at 10.30 A.M.

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)